

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO.2674 OF 2016

WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 2

(Application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO.3

(Application for exemption from filing official translation)

AND

INTERLOCUTORY APPLICATION NO. 4

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 5

(Application for Stay)

AND

INTERLOCUTORY APPLICATION NO. 6

(Application for permission to raise additional documents)

AND

INTERLOCUTORY APPLICATION NO. 7

(Application for permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NO. 8

(Application for exemption from filing official translation)

ARUN KUMAR SRIVASTAVA

VERSUS

...PETITIONER(s)

STATE OF U.P. & OTHERS

...RESPONDENT(s)

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 12.07.2016, with an office report dated 05.07.2016, when the Court was pleased to pass the following order:

“In view of the letter circulated by learned counsel for the petitioner, the matter is adjourned for one weeks to enable him to cure the defects in the application for additional documents.”

It is submitted for the information of the Hon'ble Court that Mr. Tanmaya Agarwal, Counsel for the Petitioner has on 15.07.2016 cured the defects in the application and the same has been registered as I.A.Nos. 7 & 8.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 15th day of July , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Tanmaya Agarwal, Advocate.

ASSISTANT REGISTRAR